

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/6529/A

From :- Shri Kaushik Kumar Sharma ,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
Special Judge NDPS Court,  
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 7<sup>th</sup> November, 2019.

Sub:- **Casual Leave.**

Ref:- Your Email dated 06.11.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2 (two) days on 06.11.2019 and 07.11.2019, has been granted/ rejected.

Yours faithfully,

sdl-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-52/2006/6530 / dated 7.11.19  
Copy to.

1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Rohan*